

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4229
ANSWERED ON:19.12.2012
OFFICE ACCOMMODATION TO UNESCO
Patel Shri Bal Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is responsible for providing office accommodation to UNESCO in New Delhi and if so, the details thereof;
- (b) whether the Government got allotted land for construction of building for UNESCO;
- (c) if so, the details thereof;
- (d) whether at present UNESCO is functioning from a rented accommodation in New Delhi; and
- (e) if so, the total amount paid towards rent till now?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. SHASHI THAROOR)

- (a) Yes Sir, as per the Host Country Agreement signed between the Government of India and UNESCO, the Government of India is responsible for providing office accommodation to UNESCO in New Delhi.
- (b) & (c) Yes Sir, the Government of India got the land allotted for construction of building for housing UNESCO New Delhi Office at 1, San Martin Marg, Chanankypuri, New Delhi. CPWD is entrusted with the construction work which is in progress.
- (d) & (e) Yes Sir, at present, UNESCO is functioning from a rented accommodation at Safdarjung Enclave, New Delhi. An amount of Rs. 6,10,66,667/- has been reimbursed to UNESCO during last ten years.